

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 26 of 2016 and
IA Nos. 72 & 74 of 2016**

Dated : 19th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

State Load Despatch Centre, Delhi

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 03.10.2016 after serving copy on the other side.

List the matter on **20.10.2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt